

**Seditious speeches by Kashmiri separatist leader**

1587. SHRI BHAGAT SINGH KOSHYARI:  
SHRI SHYAMAL CHAKRABORTY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has taken cognizance of the seditious speeches by Kashmiri separatist leader and others at a seminar held in Delhi;
- (b) if so, the details of the speeches delivered at the seminar; and
- (c) what action Government proposes to take against those who spoke against the sovereignty of India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) A Seminar was organized by Committee for release of Political Prisoners (CRPP) titled "AZADI-The Only Way" on 21.10.2010 at LTG Auditorium, Copernicus Marg, New Delhi. A petition under Section 156(3) CrPC has been filed in the Court on 01.11.2010 seeking registration of a case u/s 124A/121/153A, 153B, 504, 505, 295 of IPC and Section 13 of Unlawful Activity Prevention Act, 1967 against Shri S.A.S. Geelani, Ms. Arundhati Roy, Dr. Sheikh Showkat Hussain and Shri S.A.R. Geelani. The matter is sub-judice.

**Villagers asked to vacate the village by naxalites**

†1588. SHRI MOTILAL VORA:  
SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that naxalites have asked the villagers of three villages Ader, Guddipal and Kandulnar of Bijapur district of Chhattisgarh to vacate the village and most of the villagers have already vacated the village;
- (b) whether Government is also aware that the ration supplied in these villages was given to naxalites by the concerned shopkeepers; and
- (c) if so, the steps taken by Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) According to available inputs, Left Wing Extremists threatened the villagers of Ader, Guddipal and Kandulnar villages for allegedly non-cooperating with them and supporting the State Government. Due to which some villagers from these villages have left and taken shelter in Bijapur town. The district administration has made temporary provision for the food and stay of these villagers. The villagers have lodged a complaint in Bijapur Police Station in this regard, which is under investigation. However, there are no inputs regarding supply of ration to the left wing extremists by the shopkeepers.

---

†Original notice of the question was received in Hindi.